

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF AUGUST 2022**

Sl. No.	Nature	Opening balance as on 01.08.2022	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.08.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	55	0	3		3				0	58	
2	WA	583	51	1		52			34	34	601	1
3	WPC	9799	359	4		363	6		263	269	9893	5
4	WPL	1041	11	1		12			6	6	1047	0
5	WPS	17189	426	8	2	436			418	418	17207	8
6	WPT	660	12			12			4	4	668	0
7	WPCR	2550	73	1		74	2		31	33	2591	0
8	WPPIL	293	5			5			4	4	294	0
9	WP 227	1703	61	4		65			108	108	1660	30
10	WPHC	4	1			1			2	2	3	0
A	TOTAL (1 to 10)	33877	999	22	2	1023	8	0	870	878	34022	44
1	FA	3004	18	2		20			27	27	2997	15
2	FAM	414	0			0			18	18	396	8
3	FA(MAT)	262	17	2		19	1		5	6	275	0
4	SA	5483	31	2		33			27	27	5489	20
5	MA	312	10			10			6	6	316	2
6	MAC	8652	71	4		75			79	79	8648	32
7	CR	297	15			15			12	12	300	1
8	MCC	819	54			54			74	74	799	1
9	COMP APPEAL	4	0			0			1	1	3	0
10												